

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SWrit Petition (Civil) No.580/2021

EVARA FOUNDATION

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(With appln.(s) for IA No.63498/2021 - APPROPRIATE ORDERS/  
DIRECTIONS, IA No.74327/2021 - EXEMPTION FROM FILING O.T. and IA  
No. 4326/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 17-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SURYA KANTFor Petitioner(s) Mr. Pankaj Sinha, Adv.  
Mr. Shashank Singh, AORFor Respondent(s) Mr. Tushar Mehta, SG  
Ms. Aishwarya Bhati, ASG  
Mr. Gurmeet Singh Makker, AOR  
Mr. Rajat Nair, Adv.  
Mr. Kanu Agrawal, Adv.  
Ms. Deepabali Dutta, Adv.  
Mr. Ketan Paul, Adv.

UPON hearing the counsel the Court made the following

## O R D E R

- 1 List the Petition tomorrow (18.01.2022).

**(CHETAN KUMAR)**

**A.R-cum-P.S.**

**(SAROJ KUMARI GAUR)**

**BRANCH OFFICER**